

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**27. C.P. (IB)-667(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

**NAME OF THE PARTIES: - Bank of Maharashtra Limited**  
**V/s**  
**Dhanesh Arun Gavali**

**Section: 95(1) of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Shon Gadgil appeared for the Petitioner. None appeared for the Respondent. List this matter on **01.02.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**